

23.05.2023

1

**PRONOUNCEMENT OF JUDGMENT**

COURT NO. 01  
DIVISION BENCH-I  
HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

Meeting Link :-

<https://delhihighcourt.webex.com/meet/dhcecourtvc3>

AT 10:30 AM

1. W.P(CRL) 2114/2020                      SHANTANU GUHA RAY  
CRL.M.A 5389/2022                      VS. UNION OF INDIA & ANR.  
CRL.M.A 17583/2022

Mr. Peeyoosh Kalra, Mr. Sudhindra Tripathi,  
Mr. Rohan J. Kapoor, Ms Nikita Anand, Mr.  
Yaswant Singh Baghel, Advs. with Petitioner in  
person.  
Mr. Dev. P. Bhardwaj and Ms. Anubha Bhardwaj,  
Mr. Sachin Singh and Ms. Divyanshi Shrivastava,  
Advs. Mr. Anupam S. Sharma, SPP, CBI with Mr.  
Prakash Airan, Ms. Harpreet Kalsi, Mr. Abhishek  
Batra and Mr. Ripudaman Sharma, Advs.

COURT NO. 34  
DIVISION BENCH- VI  
HON'BLE MS.JUSTICE MUKTA GUPTA  
HON'BLE MS.JUSTICE POONAM A.BAMBA

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AT 10:30 AM

1. CRL.A 909/2019                      MONU ALIAS JIJI  
VS. STATE

SAIRICA RAJU, AMICUS CURIE, ANKEETA APPANNA  
SHUBHI GUPTA, GAJE SINGH

23.05.2023

2

PRONOUNCEMENT OF JUDGMENT

COURT NO. 08

HON'BLE MR. JUSTICE YASHWANT VARMA

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AT 02:15 PM

1.W.P. (C) 1173/2021

THEME ENGINEERING SERVICES PVT LTD. & ANR..... Petitioners

Through Mr. Jayant Mehta, Sr. Adv. with Ms. Nanda Devi Deka, Mr. Savyasachi Rawat  
and Mr. Rohan Chandra, Adv.

Versus

NATIONAL HIGHWAYS AUTHORITY OF INDIA & ORS. ...Respondents

Through: Mr. Dayan Krishnan, Sr. Adv. with Ms. Padma Priya, Ms. Akanksha Das,  
Mr. Sukrit Seth and Mr. A.P.Singh, Adv.

AND

2. CONT.CAS (C) 182/2021

THEME ENGINEERING SERVICES PVT LTD & ANR..... Petitioners

Through : Mr. Jayant Mehta, Sr. Adv. with Ms. Nanda Devi Deka, Mr. Savyasachi Rawat  
and Mr. Rohan Chandra, Adv.

Versus

SHRI AWADHESH KUMAR & ORS. ....Respondents

Through: Mr. Dayan Krishnan, Sr. Adv. with Ms. Padma Priya, Ms. Akanksha Das,  
Mr. Sukrit Seth and Mr. A.P.Singh, Adv.

23.05.2023

3

PRONOUNCEMENT OF JUDGMENT

COURT NO. 36  
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

AT 02:15 PM

1. W.P. (C) 2502/2023 & CM APPL. 9574/2023, 24838/2023

KAMALJEET SEHRAWAT

Through: Petitioner Mr. Mahesh Jethmalani Senior Advocate alongwith Mr. Pavan Narang, Mr. Shoumendu Mukherji, Mr. Ravi Sharma, Mr. Mugdha Pande, Ms. Vidhi Gupta, Mr. Satya Ranjan Swain & Ms. Himanshu Sethi, Ms. Ana Upatdhaya, Ms. Megha Sharma and Ms. Aishwarya Chhabra Advocates.

Versus

OFFICE OF LIEUTENANT GOVERNOR OF DELHI & ORS. . . . . Respondents

Through: Mr. Udit Malik, ASC, GNCTD alongwith Mr. Vishal Chanda, Advocate Mr. Ajay Digpaul, Standing Counsel alongwith Mr. Kamal Digpaul & Ms. Swati Kwatra, Advocates for R-3 Mr. Rahul Mehra, Mr. Rajshekhar Rao Senior Advocates alongwith Mr. Mohit Siwach, Ms. Vishakha, Mr. Chaitanya Gosain, Mr. Priyankar Tiwary and Mr. Anand Thumbayil, Ms. Mansi Sood and Mr. Rishabh Sharma Advocates for R-4

2. W.P. (C) 2503/2023 & CM APPL. 9576/2023

SHIKHA ROY

THROUGH: Mr. Jayant Mehta, Senior Advocate with Ms. Geetanjali Tyagi, Mr. Neeraj, Mr. Bansuri Swaraj, Mr. Yogesh Verma, Mr. Chetanya Puri, Mr. Vedansh Anand, Ms. Anu Srivastav & Ms. Nikita Sethi, Advocates.

Versus

OFFICE OF LG OF DELHI AND ORS

Through : Mr. Udit Malik, ASC, GNCTD alongwith Mr. Vishal Chanda, Advocate for R-2 Mr. Ajay Digpaul, Standing Counsel alongwith Mr. Kamal Digpaul & Ms. Swati Kwatra, Advocates for R-3 Mr. Rahul Mehra, Mr. Rajshekhar Rao Senior Advocates alongwith Mr. Mohit Siwach, Ms. Vishakha, Mr. Chaitanya Gosain, Mr. Priyankar Tiwary and Mr. Anand Thumbayil, Ms. Mansi Sood and Mr. Rishabh Sharma Advocates for R-4

HIGH COURT OF DELHI

REGISTRAR (LISTING)

22.05.2023

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23.05.2023

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO. 7

HON'BLE MR.JUSTICE V. KAMESWAR RAO

[NOTE: COUNSEL FOR THE PARTIES ARE REQUESTED TO PROVIDE PHOTOCOPY OF THE JUDGMENTS THEY WISH TO RELY UPON.]

EMAIL: cmrajeevkumar.dhc@gov.in OF COURT MASTER TO HON'BLE MR. JUSTICE V.KAMESWAR RAO.

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<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt17>

FOR PRONOUNCEMENT OF JUDGMENT AT 4:15 PM

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|---|--|---|
| 1. ARB.P. 389/2022  | VISTRA ITCL INDIA LTD<br>Vs. ANSAL PROPERTIES AND<br>INFRASTRUCTURE LTD.         | SIDHANT KUMAR, MANYAA CHANDOK,<br>GURPREET SINGH BAGGA, VIDHI<br>UDAYSHANKAR, ASHWINI KUMAR MATA,<br>SUJOY DATTA, NISHTHA KHURANA,<br>MAHIMA SHEKHAWAT, KARAN GAUR  |
| 2. O.M.P. (COMM) 265/2019<br>I.A. 9346/2019                     | GAURAV DALMIA<br>Vs. VISTRA ITCL (INDIA)<br>LIMITED & ANR.                       | RUBY S. AHUJA, MANMEET KAUR,<br>HANCY MAINI, ANJALI DWIVEDI,<br>LAKSHYA KHANNA, SIDHANT KUMAR,<br>MANYAA CHANDOK, GURREET SINGH<br>BAGGA, VIDHI UDAYSHANKAR,<br>ASHWINI KUMAR MATA, SUJOY DATTA,<br>NISHTHA KHURANA, MAHIMA<br>SHEKHAWAT, KARAN GAUR  |
| 3. O.M.P. (COMM) 290/2019<br>I.A. 10329/2019<br>I.A. 15542/2019 | PRANAV ANSAL<br>Vs. VISTRA ITCL (INDIA)<br>LIMITED & ANR.                        | ASHWINI KUMAR MATA, SUJOY<br>DATTA, NISHTHA KHURANA, MAHIMA<br>SHEKHAWAT, KARAN GAUR, SIDHANT<br>KUMAR, MANYAA CHANDOK, GURPREET<br>SINGH BAGGA, VIDHI UDAYSHANKAR,<br>RUBY S. AHUJA, MANMEET KAUR,<br>HANCY MAINI, ANJALI DWIVEDI,<br>LAKSHYA KHANNA |
| 4. O.M.P. (I) (COMM.) 136/2021<br>I.A. 4802/2022                | VISTRA ITCL INDIA LIMITED<br>Vs. ANSAL PROPERTIES AND<br>INFRASTRUCTURES LIMITED | SIDHANT KUMAR, MANYAA CHANDOK,<br>GURPREET SINGH BAGGA, VIDHI<br>UDAYSHANKAR, ASHWINI KUMAR<br>MATA, SUJOY DATTA, NISHTHA<br>KHURANA, MAHIMA SHEKHAWAT, KARAN<br>GAUR   |

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23.05.2023

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO. 8

HON'BLE MR. JUSTICE YASHWANT VARMA

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FOR PRONOUNCEMENT OF JUDGMENT AT 2:15 PM

- |                                      |  |  |
|--------------------------------------|--|--|
| 1. ARB.P. 222/2023<br>I.A. 8724/2023 | SHAPOORJI PALLONJI AND<br>COMPANY PRIVATE LIMITED<br>Vs. UNION OF INDIA  | CICCU MUKHOPADHYAY, SAURAV<br>AGRAWAL, SONALI JAITLEY,<br>JAIYESH BAKSHI, RAVI TYAGI,<br>MAYANK MISHRA, CHIRAG SHARMA,<br>MAYURI SHUKLA, SAKSHI TIBREWAL,<br>APOORV KURUP, AJAY ARJUN SHARMA |
| 2. O.M.P. (I) (COMM.) 128/2023       | M/S KSHEERAABD CONSTRUCTION<br>PVT. LTD.<br>Vs. NATIONAL HIGHWAYS AND<br>INFRASTRUCTURE DEVELOPMENT<br>CORPORATION LTD. & ANR. | VIKAS MEHTA, ANSHULA GROVER,<br>KUNAL TONDON, RICHA SHARMA   |

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COURT NO.45 (OS-F)

SECOND FLOOR NEW COURTS BLOCK

HON'BLE MR. JUSTICE NAVIN CHAWLA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. VINEET KUMAR GARG (PH: 8448937833) ASSISTANT REGISTRAR AND MR. BHUPENDER KUMAR, ACM(PH: 8527360194) TO HON'BLE MR. JUSTICE NAVIN CHAWLA.]

EMAIL: [cmvineet.dhc@gov.in](mailto:cmvineet.dhc@gov.in) OF COURT MASTER TO HON'BLE MR. JUSTICE NAVIN CHAWLA

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FOR PRONOUNCEMENT OF JUDGMENT AT 10.30 A.M

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|--|---|--|
| 1. TEST.CAS. 87/2021<br>I.A. 1392/2023 | SHRI NIRANJAN MOOLCHANDANI &<br>ORS.<br>Vs. NCT OF DELHI & ORS. | MADHU MOOLCHANDANI, DIVYAM<br>NANDRAJOG, MAHAK<br>RANKAWAT |
| 2. TEST.CAS. 15/2022                   | DR VIJAY ARORA<br>Vs. STATE GOVT OF NCT OF<br>DELHI             | SEEMA SETH, DIVYAM NANDRAJOG,<br>MAYANK KUMAR              |

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23.05.2023

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO.46 (OS-E)

HON'BLE MR. JUSTICE C.HARI SHANKAR

NOTE : Learned Counsel are requested to provide electronic copies of compilations of judgments/written at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in]. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

To join hearing please click the link given below:-

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

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[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)

FOR PRONOUNCEMENT OF JUDGMENT

1. I.A. 9516/2021  
In CS (COMM) 246/2021

RDB AND CO. HUF  
Vs. HARPERCOLLINS PUBLISHERS  
INDIA PRIVATE LIMITED

HEMANT DASWANI, SIDDHANT  
SHRIVASTAVA, SARABPREET  
SINGH, SWATHI SUKUMAR, ASHIMA  
OBHAN, TAARIKA PILLAI, NAVEEN  
NAGARJUNA, TARINI SAHAI

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